

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-490(PB)/2020

IN THE MATTER OF:

Navair International Pvt. Ltd.
v.
M/s. Entertainment City Ltd.

.... Applicant/petitioner

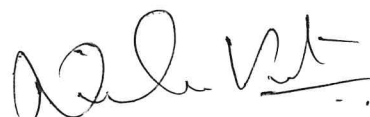
.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 23.07.2021

ORDER

Renotified to 03.08.2021.



Nirmala Vincent
(Court Officer)